[English]

• MR. SPEAKER: I will hear you. Please take your seats. I am telling you to sit down.

SHRI AJIT KUMAR PANJA (Calcutta North East): What is the hurry? Why should the Ministers be given preference to lay the papers on the Table of the House?

MR. SPEAKER: Because they have to go to the other House.

SHRI AJIT KUMAR PANJA: Under what rules are they allowed first?

PROF. P.J. KURIEN (Mavelikara): We are also elected members. We should also be heard. You have extended even the Question Hour...

MR. SPEAKER: I am going to call you. What is the difficulty? They have to go to the other House. That is why I am allowing them. After that I will come to you. What is the difficulty?

PAPERS LAID ON THE TABLE

12.10 hrs.

Notifications under Essential Commodities Act, 1955, and Fertiliser (Control) order 1985; and Review on the working of the Annual Report of Assam Agro-Industries Development Corporation Ltd. Guwahati for 1979-80 and statement showing reasons for delay in laying papers, etc.

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): I beg to lay on the Table:—

- A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
 - (i) The Fertiliser (Control) (Third

- Amendment) Order, 1989 published in Notification No. S.O. 673 (E) in Gazette of India dated the 25th August, 1989.
- (ii) The Fertiliser (Control) (Fourth Amendment) Order, 1989 published in Notification No. S.O. 738 (E) in Gazette of India dated the 15th September, 1989.
- (iii) S.O. 1049 (E) published in Gazette of India dated the 15th December, 1989 regarding supplies of fertilisers to be made by domestic manufacturers of fertiliser to various States/Union Territories and Commodity Board during the period from 1st October, 1989 to 31st March, 1990. [Placed in Library. See No. LT—66/89]
- (2) A copy of Notification No. S.O. 2426 (Hindi and English versions) published in Gazette of India dated the 30th September, 1989 appointing Joint Secretary (Fertilisers), Ministry of Agriculture as Controller of Fertilisers issued under sub-clause (e) of clause 2 of the Fertiliser (Control) Order, 1985. [Placed in Library. See No. LT—67/89]
- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—
 - (a) (i) Review by the Government on the working of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1970-80.
 - (ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1979-80 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—66/89]

- (b) (i) Review by the Government on the working of the Madhya Pradesh State Agro-Industries Development Corporation, Bhopal, for the year 1982-83.
 - (ii) Annual Report of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1982-83 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—69/89]
- (c) (i) Review by the Government on the working of the Jammu and Kashmir State Agro-Industries Development Corporation Limited, Srinagar, for the year 1979-80.
 - (ii) Annual Report of the Jammu and Kashmir State Agro-Industries Development Corporation Limited, Srinagar, for the year 1979-80 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—70/89]
- (d) (i) Review by the Government on the working of the Punjab State Agro-Industries Corporation Limited, Chandigarh, for the year 1987-88.
 - (ii) Annual Report of the Punjab State Agro-Industries Corporation Limited, Chandigarh, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—71/89]
- (4) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—68 to 71/89]
- (5) (i) A copy of the Report (Hindi and English versions) of the National

- Dairy Development Board, Anand for the period from 12th October, 1987 to 31st March, 1988 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Dairy Development Board, Anand, for the period from 12th October, 1987 to 31st March, 1988.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—72/89]
- (7) (i) Acopy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1987-88 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board of India, Madras, for the year 1987-88.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT—73/89]
- (9) (i) Acopy of the Annual Report (Hindi and English versions) of the National Co-operative Tobacco Grower's Federation Limited, Anand, for the year 1988-89 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Grower's Federation Limited, Anand, for the year 1988-89. [Placed in Library. See No. LT— 74/89]

- (10) (i) Acopy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin, for the year 1988-89 under sub-section (4) of section 15 of the Coconut Development Board Act, 1979.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Cochin, for the year 1988-89. [Placed in Library See No LT—75/89]
- (11) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board Cochin, for the year 1988-89 together with Audit Report thereon under sub-section (4) of section 17 of the Coconut Development Board Act, 1979 [Placed in Library See No LT—76/89]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1988-89. [Placed in Library See No. LT—77/89]
- (13) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1988-59 together with Audit Report thereon [Piacedir Library See No. LT—78/89]
- 14) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers Limited, for the year 1988-89.

(ii) Actual Report of the Rashtriya Chemicals and Fertilizers Limited, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—79/89]

Notifications under Central Reserve Police Force Act, 1949

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): beg to lay on the Table:—

- A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949
 - (i) The Central Reserve Police Force (Combatised Stenographers Cadre) Recruitment Rules, 1989 published in Notification No G.S.R. 662 in Gazette of India dated the 9th September, 1989.
 - (ii) The Central Reserve Police Force (Amendment) Rules, 1988 published in Notification No. G.S.R. 776 (E) in Gazette of India dated the 23rd August, 1989 [Placed in Library. See No. LT—80/89]
- (2) A copy of the Border Security Force (Medical Officers) Recruitment (First Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 340 in Gazette of India dated the 13th May, 1989 under sub-section (3) of section 141 of the Border Security Force Act, 1968 [Placed in Library. See No. LT—81/89]

Annual Report and Review on the working of Pasteur Institute of India, Coonoor, for 1988-89

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): On behalf of Shri Nilamani Routray, I beg to lay on the Table:—

- A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 1988-89 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India, Coonoor, for the year 1988-89. [Placed in Library See No. LT—82/89]

Review on the working of and Annual Report of Gas Authority of India, New Delhi for 1988-89, etc.

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY). I beg to lay on the Table —

- A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act 1956:—
- (a) (i) Review by the Government on the working of the Gas Authority of India Limited, New Delhi, for the year 1988-89.
 - (ii) Annual Report of the Gas Authority of India, New Delhi for the year 1988-89 along with Audit Accounts and comments of the Comptroller and Auditor General thereon.
 [Placed in Library See No. LT—83/89]
- (b) (i) Review by the Government on the working of the Oil Indian Limited for the year 1988-89.
 - (ii) Annual Report of the Oil India Limited for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—84/89]

Notifications under the Major Port Trusts Act, 1963

THE MINISTER OF SURFACE TRANS-PORT AND MINISTER OF COMMUNICA-TIONS (SHRI K.P. UNNIKRISHNAN): 1 beg to lay on the Table —

- A copy of the following Notifications (Hindi and English versions) under subsection (4) 124 of the Major Port Trusts Act, 1963:—
 - (i) G.S.R. 682 (E) published in Gazette of India dated the 5th November, 1989 approving the Paradip Port Trust Employees (Conduct) Regulations, 1989.
 - (ii) G.S.R. 782 (E) published in Gazette of India dated the 25th August, 1989 approving the Kandla Port Trust Employees (Joining Time) Regulations, 1989.
 - (iii) G.S.R. 789 (E) published in Gazette of India dated the 31st August, 1989 approving the Kandla Port Trust Employees (Conduct) Amendment Regulations, 1989.
 - (iv) G.S.R. 799 (E) published in Gazette of India dated the 31st August, 1989 approving the Cochin Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1989.
 - (v) G.S.R. 825 (E) published in Gazette of India dated the 14th September, 1989 approving the Visakhapatnam Port Trust Employees (Conduct) Amendment Regulations, 1989.
 - (vi) G.S.R. 866 (E) published in Gazette of India dated the 29th September, 1989 approving the Madras Port Trust Employees' (Contributory Loss in Wages Compensation) Regulations, 1989.
 - (vii) G.S.R. 867 (E) published in Gazette of India dated the 29th September, 1989 approving the Mormugao Port Trust Employees' (Allotment of Residences) (First Amendment) Regulations, 1989.
 - (viii) G.S.R. 878 (E) published in Ga-

205

- (ix) G S.R. 910 (E) published in Gazette of India dated the 23rd October, 1989 approving the Tuticorion Port Trust Employees' (General Provident Fund) Amendment Regulations, 1989.
- (x) G.S.R. 1009 (E) published in Gazette of India dated the 15th November, 1989 approving the Bombay Port Trust Provident Fund (Amendment) Regulations, 1989.
 - G S R 742 (E) published in Gazette of India dated the 9th August, 1989 approving the Tuticorin Port Trust (Handling of Freight Containers containing Dangerous/Hazardous Cargo)) Regulations, 1989
- (XII) G S.R. 847 (E) published in Gazette of India dated the 20th September. 1989 approving the New Mangalore Port Trust (Distraint or Arrest and Sale of Vessels) Regulations, 1989.
- (xiii) G.S.R. 1002 (E) published in Gazette of India dated the 8th November, 1989 approving the Bombay Port Trust (Licensing of Stevedores and Allied Matters) Amendment Regulations, 1989. [Placed in Library. See No. LT—85/89]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—
 - (i) The Merchant Shipping (Certificates of Competency) Rules, 1989 published in Notification No. G.S.R. 591 (E) in Gazette of India

dated the 2nd June, 1989.

Papers Laid

- (ii) The Sailing Vessels (Members of Crew) Amendment Rules, 1989 published in Notification No. G.S.R. (E) in Gazette of India dated the 15th September, 1989. [Placed in Library. See No. LT—86/89]
- (3) A copy of the Radio, Television and Video Cassette Recorder Sets (Ememption from Licensing Requirements) Amendment Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 623 in Gazette of India dated the 19th August, 1989 under sub-section (5) of section 7 of the Indian Telegraph Act, 1985. [Placed in Library. See No. LT—87/89]
- (4) A copy of Notification No. S.O. 795 (E) (Hindi and English versions) published in Gazette of India dated the 6th October, 1989 prohibiting lights and regulating heights of buildings structures and tress for unobstructive functioning of 'General' lighthouses issued under sub-section (1) of section 8A of the Lighthouse Act, 1927. [Placed in Library. See No. LT—88/89]
- (5) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government on the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1988-89.
 - (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—89/89]
- (b) (i) Review by the Government on the working of the Hindustan Tele-

- printers Limited, Madras, for the year 1988-89.
- Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-90/89]
- (c) (i) Review by the Government on the working of the India Telephone Industries Limited, Bangalore, for the year 1988-89.
 - (ii) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—91/89]
- (d) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1988-89.
 - Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-92/89]
- (e) (i) Review by the Government on the working of the Hindustan Shipvard Limited, Vishakhapatnam, for the year 1988-89.
 - (ii) Annual Report of the Hindustan Shipvard Limited. Vishakhapatnam, for the year 1988-89 along with Auditor General thereon. [Placed in Library. See No. LT-93/89]
- (f) (i) Acopy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board, for

- the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board, for the year 1988-89. [Placed in Library. See No. LT-94/891
- (7) (i) Acopy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1988-89 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board, for the year 1988-89. [Placed in Library. See No. LT-95/891
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Seamen's Provident Fund Organisation, Bombay, for the year 1988-89.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT-96/89]
- (9) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited for the year 1988-89 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-97/891

- (10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Shipdesign and Research Centre, Visakhapatnam, for the year 1988-89 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—98/89]
- (11) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1987-88 and 1988-89 within the stipulated period of nine months' after the close of the Accounting year. [Placed in Library. See No. LT—99/89]
- (12) A copy of the Indian Telegraph (Fourth Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G S.R. 865 (E) in Gazette of India dated the 29th September, 1989 under sub-section (5) of section 7 of the Indian Telegraph Act, 1985. [Placed in Library. See No. LT—100/89]

Statements regarding Review on the working of and Annual Reports of Indian Rare Earths Ltd. for 1988-89 and Uranium Corporation of India for 1988-89 etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY (PROF. M.G.K. MENON): I beg to lay on the Table:—

- A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619 A of the Companies Act, 1956:—
- (a) (i) A statement regarding Review by the Government on the working of the Indian Rare Earths Limited for the year 1988-89.
 - (ii) Annual Report of the Indian Rare Earths Limited for the year 1988-

- 89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—101/89]
- (b) (i) A statement regarding Review by the Government on the working of the Uranium Corporation of India Limited for the year 1988-89.
 - (ii) Annual Report of the Uranium Corporation of India Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—102/89]
- (c) (i) A statement regarding Review by the Government the working of the Electronics Corporation of India Limited for the year 1988-89.
 - (ii) Annual Report of the Electronics Corporation of India Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—103/89]
- (d) (i) A statement regarding Review by the Government on the working of the Semiconductor Complex Limited for the year 1988-89.
 - (ii) Annual Report of the Semiconductor Complex Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—104/89]
- (e) (i) A statement regarding Review by the Government on the working of the CMC Limited for the year 1988-89.
 - (ii) Annual Report of the CMC Lim-

- ited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—105/89]
- (f) (i) A statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1988-89.
 - (ii) Annual Report of the Electronics
 Trade and Technology Development Corporation, New Delhi for
 the year 1988-89 along with Audited Accounts and the comments
 of the Comptroller and Auditor
 General thereon. [Placed in
 Library. See No. LT—106/89]
- (g) (i) A statement regarding Review by the Government on the working of the Goa Shipyard Limited for the year 1988-89.
 - (ii) Annual Report of the Goa Shipyard Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT— 107/89]
- (h) (i) A statement regarding Review by the Government on the working of the Garden Reach Shipbuilders and Engineers Limited for the year 1988-89
 - (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—108/89]
- (i) (i) A statement regarding Review by the Government on the working of

- the Mazagaon Dock Limited for the year 1988-89.
- (ii) Annual Report of the Mazagaon
 Dock Limited for the year 1988-89
 along with Audited Accounts and
 the comments of the Comptroller
 and Auditor General thereon.
 [Placed in Library. See No. LT—
 109/89]
- (j) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited for the year 1988-89.
 - (ii) Annual Report of the Mishra Dhatu Nigam Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—110/89]
- (k) (i) A statement regarding Review by the Government on the working of the Bharat Dynamics Limited, Hyderabad, for the year 1988-89.
 - (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1988-89 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—111/89]
- (i) A statement regarding Review by the Government on the working of the Bharat Electronics Limited for the year 1988-89.
 - (ii) Annual Report of the Bharat Electronics Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—112/89]
- (m) (i) A statement regarding Review by the Gövernment on the working of

the Hindustan Aeronautics Limited for the year 1988-89.

- (ii) Annual Report of the Hindustan Aeronautics Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-113/89]
- (n) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited for the year 1988-89.
 - (ii) Annual Report of the Bharat Earth Movers Limited for the year 1988-89 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-114/89]
- (i) A copy of the Annual Report (Hind) (2) and English versions) of the Tata Memorial Centre, Bombay, for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1988-89. [Placed in Library. See No. LT-115/89]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Imphal, for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding review by the Government on the working of the Centre for Electronic Design and Technology, imphal, for the year 1988-89. [Placed in Library. See No. LT-116/89]
- (4) (i) Acopy of the Annual Report (Hindi

- and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Physical Research Laboratory. Ahmedabad, for the year 1988-89. [Placed in Library. See No. LT-117/89]
- A copy of the Annual Report (Hindi and (5) English versions) on the working of the Punjab Ex-Servicemen Corporation for the year 1987-88 along with Audited Accounts [Placed in Library. See No. LT-118/89]
- (6) Acopy of the Annual Report (Hindi (i) and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1988-89 along with Audited Accounts.
 - A statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1988-89. [Placed in Library. See No. LT-119/89]
- (i) A copy of the Annual Report (Hindi (7) and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 1987-88 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Plasma Research, Gandhinagar, for the year 1987-88. [Placed in Library. See No. LT—120/89]
- Acopy of the Annual Report (Hindi (8) (i) and English versions) of the Institute for Plasma Research, Gandhi-

nagar, for the year 1988-89 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Plasma Research. Gandhinagar, for the year 1988-89. [Placed in Library. See No. LT-121/89]
- (i) A copy of the Annual Report (Hindi (9) and English versions) of the Raman Research Institute, Bangalore, for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Raman Research Institute, Bangalore, for the year 1988-89. [Placed in Library. See No. LT-122/89]
- (10) (i) Acopy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1988-89.
 - (ii) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1988-89 together with Audit Report thereon.
 - A statement (Hindi and English (iii) versions) regarding Review by the Government on the working of the Indian Institute of Tropical Meteorology, Pune, for the year 1988-89. [Placed in Library. See No. LT-123/89}
- A copy of the Annual Report (Hindi (11) (i) and English versions) of the Indian National Science, Academy, New Delhi for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the

Government on the working of the Indian National Science Academy, New Delhi, for the year 1988-89. [Placed in Library. See No. LT-124/891

- Acopy of the Annual Report (Hindi (12) (i) and English versions) of the Indian Academy of Sciences, Bangaiore, for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Academy of Sciences, Bangalore, for the year 1988-89. [Placed in Library. See No. LT-125/891
- Acopy of the Annual Report (Hindi (13) (i) and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1988-89.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physical, Allahabad, for the year 1988-89 together with Audit Report thereon.
 - (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad for the year 1988-89. [Placed in Library. See No. LT-126/89]
- (14) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT-127/ 89]
- (15) (i) Acopy of the Annual Report (Hindi and English versions) of the Elec-

217

tronics Research and Development Centre, Trivandrum, for the year 1988-89 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Research and Development Centre, Trivandrum, for the year 1988-89. [Placed in Library See No. LT-128/89]
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for the Software Technology, Bombay, for the year 1988-89 along with Audited Accounts
 - A statement (Hindi and English (ii) versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1988-89. [Placed in Library. See No. LT-123'89]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Calcutta, for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Regional Computer Centre, Calcutta, for the year 1988-89, [Placed in Library. See No. LT--130/89]
- (18) (i) Acord of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Chandigarh, for the year 1988-89 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Regional Computer Centre, Chandigarh, for the year 1988-89.

[Placed in Library. See No. LT-131/891

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, Delhi, for the year 1987-88.
 - (ii) A copy of the Report (Hindi and English versions) by the Government on the working of the University of Delhi, Delhi, for the year 1987-88.
- (20) (i) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above. [Placed in Library. See No. LT-132/89]
- (21) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1988-89 together with Audit Report thereon [Placed in Library. See No. LT-133/89]
- (22) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1987-88 together with Audit Report thereon.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the National Council of Educational Research and Training New Delhi, for the year 1987-88.
- (23) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above [Placed in Library. See No. LT-134/89]

MR. SPEAKER: Shri J.P. Aggarwal please.